

Fourteenth Loksabha

Session : 5

Date : 12-08-2005

Participants : [Reddy Shri Suravaram Sudhakar](#), [Yadav Shri Devendra Prasad](#), [Patil Shri Shivraj V.](#)

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Title : Submission by members regarding alleged surveillance over Shri Gurudas Dasgupta, MP (Lok Sabha) by Central Intelligence Agency.

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13.10 hrs.

SUBMISSION BY MEMBERS

Re : Alleged surveillance over Shri Gurudas Dasgupta,
M.P. by Central Intelligence Agencies

MR. SPEAKER: Shri Survaram Sudhakar Reddy.

SHRI SURAVARAM SUDHAKAR REDDY (NALGONDA) Mr. Speaker, Sir, thank you very much.

I would like to call your attention and, through you, the attention of the hon. Minister of Home Affairs to a news item that is published in yesterday's *The Hindustan Times* with the heading 'Honda reds on way to Maruti now - Intelligence alert to Central and Haryana Governments'. This news item further reads that Central intelligence agencies have warned of a possible repeat of the Gurgaon violence, this time at another Japanese unit - the Suzuki-owned Maruti Udyog Limited (MUL). Leaders of the Left parties, associated with labour unions, are under watch. The agencies have named AITUC's general secretary and CPI MP, Shri Gurudas Dasgupta and its national secretary, Shri D.L. Sachdeva for fuelling the situation.

It is very unfortunate that if this is a fact, then it is an insult to the House that a Member of Parliament is being put under surveillance by the Central intelligence agencies. ... (*Interruptions*)

MR. SPEAKER: You are bringing up this matter on the basis of the newspaper report.

SHRI SURAVARAM SUDHAKAR REDDY: The news is that they are trying to revive a trade union and have applied for the registration. Under the laws of the country, trade union activity is legal. Instead of keeping a watch on the multi-national companies, which are trying to do injustice to the workers; instead of giving a note on such situations, intelligence agencies are working on behalf of the multi-national corporations. It is very unfortunate. If it is true, action should be taken on these people. I would like to know as to whether we are

under the British regime or in the Indian democracy in the 21st century. This cannot be allowed to continue. I think, it is a question of privilege. (*Interruptions*)

MR. SPEAKER: As it is a matter of importance, I have allowed it.

... (*Interruptions*)

श्री देवेन्द्र प्रसाद यादव (झंझारपुर) अध्यक्ष महोदय, मैं इनके साथ एसोसिएट कर रहा हूँ।

MR. SPEAKER: Just a minute.

श्री देवेन्द्र प्रसाद यादव : महोदय, सर्वोच्च सदन के माननीय सदस्य पर नजर रखी जा रही है, यह बहुत गम्भीर मामला है।

MR. SPEAKER: Allow me to say for half a minute. Shri Chandrappan has also given a similar notice. Shri Chandrappan, you please associate with him. No speech please.

... (*Interruptions*)

MR. SPEAKER: As it is a matter of importance, although no hon. Member has given notices, I allow allowing the names of Prof. Vijay Kumar Malhotra, Shri Devendra Prasad Yadav, Shri Hannan Mollah, Shri Khagen Das, Shri santasri Chatterjee and Shri Prabhunath Singh to be associated with it.

... (*Interruptions*)

MR. SPEAKER: Mr. Minister, would you like to respond?

... (*Interruptions*)

MR. SPEAKER: Let us follow the rules. I have allowed because of its importance. Mr. Minister would like to respond. Listen to him.

THE MINISTER OF HOME AFFAIRS (SHRI SHIVRAJ V. PATIL): In India, individuals have the liberty to form any association or join any association. It is not the policy of the Government of India to stop anybody doing any trade union activity. With greatest respect to this House, to the Chair and to the hon. Members, I would like to say that we have not carried any surveillance on any hon. Member of the House. ... (*Interruptions*)

MR. SPEAKER: Good. He has totally denied it. What more can you say!

Shri Ganesh Singh - not present.

... (*Interruptions*)

MR. SPEAKER: He has totally denied it. He has responded.

Shri Varkala Radhakrishnan.